

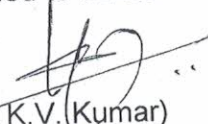
Ministry of Law and Justice
Legislative Department

Room No: 415D, Shastri Bhawan,
New Delhi-110001.

Subject: Inquiry under Rule-14 of the Central Civil Service (Classification, Control and Appeal) Rules, 1965 against Ms. Tushti Chopra, Superintendent (Legal) in the Department-Reg:

Memorandum No. C-14012/1/2020-Admn.I (L.D), Dated 13th December, 2021.

Ms. Tusti Chopra, Superintendent (Legal), the Charged Officer (CO), remained absent. Further time has been granted to her. Proceedings were adjourned to 02-03-2022 at 11 am.


(Dr. K.V. Kumar)
Addl. L.C & IO
21-02-2022

Copy to:

1. Ms. Tusti Chopra, Superintendent (Legal)
2. The Presenting Officer (Shri. Shanti Bhushan, DLC).
3. Deputy Secretary, Admn-I Section, Legislative Department, with a request to—
 - (i) serve a copy to Tusti Chopra, Superintendent (Legal);
 - (ii) email to chopratushti@gmail.com;
 - (iii) publish in the web site of the Legislative Department; and
 - (iv) paste a copy in the notice board of the Department.

*sent by
R. V. ...*

*Dr. V. B. Pant of 11
21/2/2022*